

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 14th May, 2018

No. HC.VII-122/2017/ 2666/A: Hon'ble the High Court has been pleased to depute Ms. Lalrochami Ralte, Senior Civil Judge, Aizawl District, Aizawl, Mizoram, to accompany the 13 (thirteen) Trainee Judicial Officers in the Civil Judge Cadre (Grade III) of the Mizoram Judicial Service (undergoing Pre-Posting Training in the Judicial Academy, Assam & NEJOTI) **to Delhi w.e.f. 20.05.2018 to 27.05.2018.**

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. **HC.VII-122/2017/ 2667 - 2680/A**, dated **14.05.2018**

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
2. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action.
3. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. *She is requested to inform the concerned officer of her State accordingly.*
6. The District & Sessions Judge, Aizawl Judicial District, Aizawl, Mizoram
7. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. Ms. Lalrochami Ralte, Senior Civil Judge, Aizawl District, Aizawl, Mizoram
10. The Administrative Officer, Judicial Academy, Assam.
11. The Secretary, NEJOTI.
12. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
14. C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

AA 14.5.18
Registrar (Judicial)